

FORM A: PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE KIND ATTENTION OF THE CREDITORS OF M K FASHION HUB PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	M K FASHION HUB PRIVATE LIMITED
2. Date of incorporation of corporate debtor	11/09/2020
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Ahmedabad
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U18109GJ2020PTC116413
5. Address of the registered office and principal office (if any) of corporate debtor	005 Gf Sur No 654 A-One Complex Reid Rd, Opp Kalupur Railway Station, BS DSP OFC , Ahmedabad, Gujarat, India, 380001
6. Insolvency commencement date in respect of corporate debtor	07-10-2024
7. Estimated date of closure of insolvency resolution process	05-04-2025
8. Name and registration number of the insolvency professional acting as interim resolution professional	Indrajit Mukherjee IBBI/IPA-001/IP-P-01533/2018-2019/12450
9. Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. B 405, Siddhivinayak Twins, Plot No.9, Sector 17, Roadpali, Kalamboli, Navi Mumbai ,Raigad, Maharashtra ,410218 indrajitmukherjee15@yahoo.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Flat No. B 405, Siddhivinayak Twins, Plot No.9, Sector 17, Roadpali, Kalamboli, Navi Mumbai ,Raigad, Maharashtra ,410218 cirp.mkfashion@gmail.com
11. Last date for submission of claims	21-10-2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads Physical Address: Flat No. B 405, Siddhivinayak Twins, Plot No.9 ,Sector 17, Roadpali, Kalamboli, Navi Mumbai ,Raigad, Maharashtra ,410218.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M K FASHION HUB PRIVATE LIMITED** on 07-10-2024.

The creditors of **M K FASHION HUB PRIVATE LIMITED** hereby called upon to submit their claims with proof on or before 21-10-2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The claims with proof are to be submitted as per following specified forms:

Form B: - For Claims by Operational Creditors Except Workmen and Employees

Form C: - For Claims by Financial Creditors

Form D: - For Claims by A Workman or An Employee

Form E: - For Claims by Authorized Representative of Workmen and Employees

Form F: - For Claims by Other Creditors.

Copy of the above Forms can be downloaded from <https://ibbi.gov.in/home/downloads> or from sending email to the IRP. Submission of false or misleading proofs of claim shall attract penalties under IBC 2016.

Date: 09-10-2024

Place: Mumbai



Indrajit Mukherjee
Interim Resolution Professional
IBBI/IPA-001/IP-P-01533/2018-2019/12450

